

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST

CUSTOMS DIVISION BENCH

COURT NO. : 2 ROOM NO. : 405

DATED : 15/02/2018

DAY : Thursday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. ANIL CHOUDHARY

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	C/MISC/92326/2017	VIPIN MAHAJAN -Vs- ADDITIONAL DIRECTOR GENERAL(ADJUDICATION)	PDS Legal /DR	
	C/85234/2017			
2	C/MISC/92325/2017	KNOWLEDGE INFRASTRUCTURE SYSTEMS P LTD -Vs- ADDITIONAL DIRECTOR GENERAL(ADJUDICATION)	PDS Legal /DR	
	C/85235/2017			
3	C/MISC/92327/2017	RAHUL BHANDARE -Vs- ADDITIONAL DIRECTOR GENERAL(ADJUDICATION)	PDS Legal /DR	
	C/85236/2017			

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

T. VISHWAPRAKASH,
Deputy Registrar,
CUSTOMS DIVISION BENCH,
CESTAT - Mumbai